

**COURT - IV**

**ITEM No. 118  
IB-142/(ND)/2021**

**IN THE MATTER OF:**

Intec Capital  
Vs.

....**Applicant**

Excel Computerised Embroidery Pvt. Ltd.

....**Respondent**

**Order under Section 7 of IBC.**

**Order delivered on 24.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

: Mr.SagarBansal,Adv.  
Mr.Aabhas Singh, Adv.  
Mr.DhruvParwal, Adv.

For the Respondent

:

**ORDER**

Learned Counsel for the applicant states that service affidavit has been filed. The Corporate Debtor was served through email as registered in the Master Data of the Corporate Debtor. The Corporate Debtor to be proceeded ex-parte. A copy of this order to be served through e-mail to the Corporate Debtor by the Learned Counsel for the applicant.

List for hearing on 12.05.2021.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (J)**